GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO. 196 TO BE ANSWERED ON THE 11TH DECEMBER 2015 PUBLIC HEALTH STANDARDS

*196. SHRI NALIN KUMAR KATEEL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has laid down Public Health Standards in the country, if so, the details and the objectives thereof;
- (b) whether the guidelines issued by the Government under the said standards are implemented in the country, if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken by the Government to ensure better implementation of the said standards in the country?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (c): A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 196* FOR 11TH DECEMBER, 2015

Ministry of Health and Family Welfare has published the Indian Public Health Standards (IPHS) for the various levels of health facilities [District Hospital, Sub-district hospital, Community Health Centre, Primary Health Centre and Sub-centre.] in January/February 2007 and then revised in 2012.

The Indian Public Health Standards (IPHS) are a set of uniform standards envisaged to improve the quality of health care delivery in the country and the States are encouraged to use them as reference points for public health care infrastructure planning and up-gradation of health facilities.

Under the National Health Mission (NHM), which subsumes the NRHM and the NUHM as its Sub-Missions, support is provided for States/UTs for upgradation of facilities to Indian Public Health Standards (IPHS) based on requirements projected by the States/UTs in their Programme Implementation Plans (PIPs).